

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

**LOK SABHA
UNSTARRED QUESTION NO. 58
TO BE ANSWERED ON 16.11.2016**

SKILL DEVELOPMENT CENTRES

58. SHRI Y.S. AVINASH REDDY:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether Government is planning to set up skill development centres across the country to encourage enthusiastic youth to become entrepreneurs;
- (b) if so, the details thereof;
- (c) whether it is true that the Government is planning to establish at least one skill development centre in each of the Lok Sabha Parliamentary Constituency and if so, the details thereof; and
- (d) the funds allocated for each constituency and the quantum of funds released proposed to be released so far?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI RAJIV PRATAP RUDY)**

(a) and (b) Yes Madam. The Government of India implements flagship schemes known as Pradhan Mantri Kaushal Kendra (PMKK) for the skill development and entrepreneurship in the country. Under PMKK, Government intends to establish visible aspirational model training centres in every district of the country. This model training centres would create benchmark institution for demonstrating aspirational values for competency based skill development and entrepreneurship training. Till now, out of allocated 367 skill training centres for PMKK, 14 are operational with a target for providing training to 27840 candidates. The details of the training centres are given at **Annexure I**. Under PMKVY (2016-20), the Government has proposed to impart skilling to one crore people over next four years (April 2016 to March 2020) with an outlay Rs.12,000 crore. This scheme will impart fresh training to 60 lakh youths across the sectors and recognize and certify skills of 40 lakh persons acquired non-formally under the Recognition of Prior Learning (RPL). The Government has also notified Common Norms for central skill development schemes/ programmes. The Common Norms link 70% placement (both wage and self) with funding and performance of training partners in respect of skill development scheme/ programmes to encourage youths to become entrepreneurs.

(c) and (d) Yes Madam. In every district, one model skill development centre has been allocated for carrying out various skill training activities. Each district has been mapped to the respective parliamentary constituency. Under PMKK, 300 parliamentary constituencies across 367 districts have been covered. These centres are being promoted by private training providers with soft loan support from National Skill Development Corporation (NSDC). Under state engagement component of PMKVY (2016-20), 75% of the total financial target and corresponding physical targets shall be managed by the Ministry under Centrally Sponsored Centrally Managed (CSCM) and 25% of the financial and corresponding physical targets shall be allocated to the States under Centrally Sponsored State Managed (CSSM) for imparting skill training through PMKVY / PMKK centres.

Annexure I

Sr. No.	Training Centre State	Training Centre District
1.	Assam	Kamrup
2.	Bihar	Saran
3.	Bihar	Vaishali
4.	Delhi	South Delhi
5.	Jammu and Kashmir	Jammu
6.	Nagaland	Dimapur
7.	Rajasthan	Jaipur
8.	Rajasthan	Ajmer
9.	Rajasthan	Udaipur
10.	Telangana	Hyderabad
11.	Uttar Pradesh	Bareilly
12.	Uttar Pradesh	Badaun
13.	West Bengal	North 24 parganas
14.	West Bengal	Howrah
